

1	2	3	4	5
	Kerala	217	217	217
	Puducherry	38	34	(70)
	Tamil Nadu	(1,219)	(3,512)	(7,132)
Southern Total :		(265)	(2,620)	(7,957)
Western	Chhattisgarh	437	464	774
	Goa	125	139	158
	Gujarat	220	102	126
	Madhya Pradesh	(981)	(1,827)	(3,124)
	Maharashtra	269	675	(680)
Western Total :		70	(446)	(2,747)
GRAND TOTAL :		(13,108)	(12,542)	(22,941)

Note: Figures in () indicate losses

Clearance of power plants

2379. MS. SUSHILA TIRIYA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that four new power plants proposed to be set up have not been approved by the concerned departments;

(b) if so, the reasons therefor; and

(c) the steps taken for the clearance of the proposed plants?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) to (c) With the enactment of The Electricity Act, 2003, concurrence of Central Electricity Authority (CEA) is not required for setting up of new Thermal Power Projects. However, concurrence of CEA is required for setting up of Hydro Projects estimated to involve capital expenditure exceeding such sum as may be fixed from time to time, by notification by the Central Government. According to

the guidelines, in case the Hydro Electric Scheme is found to be technically acceptable with necessary inputs to be furnished by the developers, the Authority shall accord concurrence for implementation of the hydro electric scheme, as far as practicable within a period of 90 (ninety) working days from the date of submission of DPR complete in all respects. Presently, 12 Hydro Electric schemes are under examination in CEA for concurrence.

T & D losses

2380. SHRI PARIMAL NATHWANI: Will the Minister of POWER be pleased to state:

- (a) the percentage of Transmission and Distribution (T & D) losses at present, State-wise;
- (b) whether any targets have been fixed to achieve reduction in T&D losses;
- (c) if so, how much of these have been achieved so far;
- (d) the details of main factors responsible for T&D losses in the country; and
- (e) the details of plans drawn to reduce these losses?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) Transmission & Distribution (T&D) losses as measure of grid losses were replaced with Aggregate Technical & Commercial (AT&C) losses for comprehensive coverage of losses. States/UT wise Aggregate Technical & Commercial (AT&C) losses for the year 2006-07, 2007-08 and 2008-09 as contained in the 7th 'Report on Performance of State Power Utilities' published by Power Finance Corporation are given in Statement (See below).

(b) and (c) Yes, Sir, under the Restructured-Accelerated Power Development and Reformers Programme (R-APDRP) launched by Government of India in July, 2008, the targets for loss reduction to the extent of 15% in the project areas on sustainable basis for 5 years and target for AT&C loss reduction by 3% per annum for utilities having AT&C losses above 30% and 1.5% per annum for utilities having AT&C losses below 30% have been fixed.